<table>
<thead>
<tr>
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</tr>
</tbody>
</table>

The form should be filled up neatly in capital letters.

The columns should be filled up with occupation or description in the previous year should be avoided and full details provided.

Notes:

1. Where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.

2. Includes short term leases, etc.

3. The ascertainment of income is required to be filled in and submitted by every member of class I and class II (group A and group B). In the case of the central civil servants (concerning the income) and the income of the head or other person in the name of any other person dependent on administration, the central civil services (concerning the income) and the income of the head or other person dependent on administration.

4. The working may change or not alteration in the name or any other person dependent on administration, etc.

5. The columns should be filled up neatly in capital letters.

Date: 30/11/11

Signature: S. Sampath